

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 2555
TO BE ANSWERED ON 22.03.2023

WOMEN VICTIMS OF TRAFFICKING

2555 SHRI IMRAN PRATAPGARHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the number of women victims of trafficking who have been rehabilitated under the UJJAWALA scheme during last five years, State-wise and Union Territory-wise;
- b. the number of rehabilitation centres functioning for women under this scheme, State-wise and Union Territory-wise; and
- c. the details of funds allocated, released and utilized under this scheme during the period?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. The number of women beneficiaries under Shakti Sadan scheme, State/UT-wise during last five year period (erstwhile Ujjawala Home) is at **Annexure-I**. State/UT-wise list of Shakti Sadan is at **Annexure-II**.

(c) Shakti Sadan is a demand driven Centrally Sponsored Scheme under which funds are released as per Scheme guidelines for approved projects, on the basis of need and requirement of the States and UTs. During the five years period from 2017-18 to 2021-22 an amount of Rs.36.53 crore has been released under the Scheme (Ujjawala Home).

X-X-X-X-X

Annexure-I

Annexure with regard to reply to Part (a) of Rajya Sabha Unstarred Question No. 2555 for answer on 22.03.2023 regarding Women victims of trafficking asked by Shri Imran Pratapgarhi, Hon'ble Member of Parliament (RS)

State/UT-wise number of women beneficiaries under Shakti Sadan scheme (erstwhile Ujjawala Home).

S. No.	Name of the State/UT	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Andhra Pradesh	375	375	200	122	122
2.	Assam	850	850	607	196	196
3.	Bihar	75	75	0	0	0
4.	Chhattisgarh	75	75	75	16	16
5.	Goa	0	0	30	11	11
6.	Gujarat	175	175	325	7	7
7.	Jharkhand	0	0	100	2	2
8.	Karnataka	616	616	337	405	405
9.	Kerala	100	100	100	50	50
10.	Madhya Pradesh	25	25	0	0	0
11.	Maharashtra	925	925	1150	86	86
12.	Manipur	400	400	950	336	336
13.	Mizoram	25	0	28	22	22
14.	Nagaland	25	25	25	14	14
15.	Odisha	700	700	338	310	310
16.	Rajasthan	250	250	250	32	32
17.	Sikkim	11	4	0	0	0
18.	Tamil Nadu	200	200	98	111	111
19.	Telangana	285	285	250	36	36
20.	Uttar Pradesh	142	142	13	26	26
21.	Uttarakhand	175	175	100	9	9
	Total	5429	5397	4976	1791	1791

Annexure-II

Annexure with regard to reply to Part (b) of Rajya Sabha Unstarred Question No. 2555 for answer on 22.03.2023 regarding Women victims of trafficking asked by Shri Imran Pratapgarhi, Hon'ble Member of Parliament (RS)

State/UT-wise list of functional Shakti Sadan (Ujjawala Homes)

S.No.	Name of State/UT	Shakti Sadan (Ujjawala Home)
1.	Andhra Pradesh	5
2.	Assam	19
3.	Chhattisgarh	2
4.	Goa	1
5.	Jharkhand	2
6.	Karnataka	14
7.	Kerala	2
8.	Maharashtra	4
9.	Manipur	22
10.	Mizoram	1
11.	Odisha	16
12.	Rajasthan	1
13.	Telangana	2
14.	Uttarakhand	2
15.	West Bengal	1
	Total	94